

Cargo Declaration

This form is applicable for the following categories of cargo, namely: -

A. Goods to be landed:

- (i) Goods including unaccompanied baggage to be landed meant for home clearance;
- (ii) Goods including unaccompanied baggage to be landed meant for clearance at another Indian airport or Air Freight Station (AFS)/Inland Container Depot (ICD)/Container Freight Station (Domestic transshipment)/SEZ;
- (iii) Goods to be landed but destined for a foreign airport (Foreign transshipment)

B. Goods continue to be On-board:

- (i) Domestic transit goods
- (ii) Foreign transit goods

Explanation 1: Goods meant for home clearance means the goods to be cleared for home consumption or for warehousing at the airport of unloading.

Explanation 2: Goods meant for clearance at another Indian airport or AFS/ICD/CFS/SEZ means the goods to be cleared for home clearance at the airport other than airport of unloading or at any AFS/ICD/CFS/SEZ.

Explanation 3: Domestic transit goods mean the goods destined for Indian airport or at any AFS/ICD/CFS/SEZ and to remain on-board at the airport where Manifest is to be filed.

Explanation 4: Foreign transit goods means the goods destined for foreign airport and to remain on-board at the airport where Manifest is to be filed.

Note: The details of the cargo to be landed as declared in the respective forms shall be set out in the order of the airports of loading.

Sl. No.	Field Description	Remarks
(1)	(2)	(3)
1.	Custom Station Code	
2.	Owner or Operator	
3.	Marks of Nationality and Registration	
4.	Flight No. & date	
5.	Arrival Manifest No.	Auto Generated
6.	Arrival Manifest Date	Auto Generated
	A. Express Cargo (Cargo carried by Courier Mode)	To be provided authorized courier wise
7.	Name of authorised courier	
8.	Registration no. of authorised courier	
9.	Line No.	
10.	Master Airway Bill No.	
11.	Master Airway Bill date	
12.	Sub-line No.	
13.	House Airway Bill No.	
14.	House Airway Bill Date	
15.	Consignor's Name	[As provided in House Airway Bill, where Master Airway Bill and House Airway Bill both are

		available]
16.	Consignor's Address	[As provided in House Airway Bill, where Master Airway Bill and House Airway Bill both are available]
17.	Consignor's Code (if any)	
18.	Consignee's Name	[As provided in House Airway Bill, where Master Airway Bill and House Airway Bill both are available]
19.	Consignee's Code (IEC/GSTIN/Aadhar no. etc.)	[In case of Foreign Transshipment cargo, Consignee Code is not required]
20.	Consignee's Address	[As provided in House Airway Bill, where Master Airway Bill and House Airway Bill both are available]

21.	Airport of loading						
22.	Airport of Entry						Airport of Entry means first airport of unloading
23.	Type of Cargo (Commercial/Other)						
24.	Cargo Movement (Home Clearance, Domestic Transshipment, Foreign Transshipment, Domestic Transit, Foreign Transit)						
25.	Destination Airport/ICD/AFS/CFS/SEZ Code						
26.	Mode of Transport (Between Airport of Entry & destination Port) in sequence						
	From	To	Mode of transport	Authorised Carrier Code	Bond No. of authorized carrier	Sector Airway Bill No., if any (For transshipment via aircraft)	
	Airport of Entry	-----					
	-----	Destination					
27.	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
28.	Whether Goods are meant for Tail to Tail transfer (Yes/No)						
29.	Type of Packaging (Loose cargo/ Unit Load Device (ULD))						
30.	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
31.	ULD Number						
32.	Number of packages						

33.	Marks & No. on packages	
34.	Types of packages	
35.	Gross Weight	
36.	Net Weight	
37.	Unit of Weight	
38.	Gross Volume	
39.	Unit of Volume	
40.	Invoice Value of Consignment	
41.	Currency Code	
	B. Postal Cargo (Cargo to be cleared through postal route)	
42.	Line No.	
43.	Master Airway Bill No.	
44.	Master Airway Bill date	
45.	Sub-line No.	
46.	Parcel Booking Reference No.	
47.	Parcel Booking Date	
48.	Consignor's Name	As mentioned in Parcel booking reference
49.	Consignor's Address	As mentioned in Parcel booking reference
50.	Consignor's Code (if any)	
51.	Consignee's Name	As mentioned in

						Parcel booking reference
52.	Consignee's Address					As mentioned in Parcel booking reference
53.	Consignee's Code (IEC/GSTIN/Aadhar no. etc.)					
54.	Airport of loading					
55.	Airport of Entry					Airport of Entry means first airport of unloading
56.	Type of Cargo (Commercial/Other)					
57.	Cargo Movement (Home Clearance, Domestic Transshipment, Domestic Transit)					
58.	Destination Foreign Post Office					
59.	Mode of Transport (Between Airport of Entry & destination Port) in sequence					
	From	To	Mode of transport			
	Airport of Entry	-----				
	-----	Destination Foreign Post Office				
60.	Details of Goods					
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	
61.	Type of Packaging (Loose cargo/ Unit Load Device (ULD))					
62.	In case of Unit Load Device, type of ULD (Containerized/ Palletized)					
63.	ULD Number					

64.	Number of packages	
65.	Marks & No. on packages	
66.	Types of packages	
67.	Gross Weight	
68.	Net Weight	
69.	Unit of Weight	
70.	Gross Volume	
71.	Unit of Volume	
72.	Invoice Value of Consignment	
73.	Currency Code	
	C. General Cargo (other than categories A & B mentioned above)	
74.	Line No.	
75.	Master Airway Bill No.	
76.	Master Airway Bill date	
77.	Sub-line No.	
78.	Name of the person issuing House Airway Bill, if any	.
79.	Registration No. of the person referred in Sl. No. 78	
80.	House Airway Bill No.	
81.	House Airway Bill Date	
82.	Consignor's Name	[As provided in House Airway Bill, where Master Airway Bill and House Airway Bill both are

		available]
83.	Consignor's Address	[As provided in House Airway Bill, where Master Airway Bill and House Airway Bill both are available]
84.	Consignor's Code (if any)	
85.	Consignee's Name	[As provided in House Airway Bill, where Master Airway Bill and House Airway Bill both are available]
86.	Consignee's Code (GSTIN/IEC)	[In case of Foreign Transhipment cargo, Consignee Code is not required]
87.	Consignee's Address	[As provided in House Airway Bill, where Master Airway Bill and House Airway Bill both are available]

88.	Airport of loading						
89.	Airport of Entry						Airport of Entry means first airport of unloading
90.	Type of Cargo (Loose/ ULD built)						
91.	Cargo Movement (Home Clearance, Domestic Transshipment, Foreign Transshipment, Domestic Transit, Foreign Transit)						
92.	Destination Airport/ICD/AFS/CFS/SEZ Code						
93.	Mode of Transport (Between Airport of Entry & destination Port) in sequence						
	From	To	Mode of transport	Authorised Carrier Code	Bond No. of authorized carrier	Sector Airway Bill No., where Mode of transport is Air	
	Airport of Entry	-----					
	-----	Destinati on					
94.	Whether Goods are meant for Tail to Tail transfer (Yes/No)						
	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
95.	Type of Packaging (Loose cargo/ Unit Load Device (ULD))						
96.	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
97.	ULD Number						
98.	Number of packages						
99.	Marks & No. on packages						

100 .	Types of packages	
101 .	Gross Weight	
102 .	Net Weight	
103 .	Unit of Weight	
104 .	Gross Volume	
105 .	Unit of Volume	
106 .	Invoice Value of Consignment	
107 .	Currency Code	